NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

3. C.P. (IB)-442(MB)/2024

CORAM:

SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2024

NAME OF THE PARTIES:- **The Solapur District Central Co-Operative Bank Ltd.**
V/s
Shri. Annarao Uddhavrao Bhopale

Section: U/s 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Seetalaxmi Swamy appeared for the Petitioner through VC, and Counsel, Amruta Thakur a/w Divya Raut appeared for the Personal Guarantor through VC. By consent of the parties list this matter on **05.09.2024.**

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
ANKIT